

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8098 OF 2004

BINAPANI PAUL

Appellant (s)

VERSUS

PRATIMA GHOSH & ORS.

Respondent(s)

(With appln for permission to file additional documents and office report

Date: 08/02/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s) Mr.S.B. Sanyal, sr. Adv.

Mr. Rauf Rahim,Adv.

For Respondent(s) Mr. Bhaskar P.Gupta, Sr. Adv.

Mr. Tara Chandra Sharma,Adv.

Ms. Neelam Sharma, Adv.

Mr. Devadatt Kamat, Adv.

Mr. Abhijat P. Medh ,Adv

UPON hearing counsel the Court made the following

O R D E R

Learned senior counsel appearing for the appellant start  
ed his

arguments at 3.25 p.m. and was on his legs when the Court rose for the day. The matter remained part-heard. List on 20.2.2007 as part-heard.

(Meenu Sethi)

Court Master

(Pushap Lata Bhardwaj)

Court Master